

85 Up ex-Barauni. These are attached first, second and third inside rear SLR. Since these coaches are attached to 85 Up at an intermediate station it is not operationally feasible to attach them in the middle.

#### **Dieselisation of Chetak Express**

7829. SHRI BHEEKHABHAI: Will the Minister of RAILWAYS be pleased to refer to reply given to Unstarred. Question No. 7752 on the 19th April, 1979 regarding Dieselisation of Chetak Express and state:

(a) whether it is a fact that an assurance was given by previous Railway Minister to some Members;

(b) if so, what action has been taken for the dieselisation of the Chetak Express joining Delhi and Udaipur; and

(c) when will the assurance given in 1979 be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c). The feasibility of dieselisation of Chetak Express is being examined and action as found feasible will be taken.

#### **इंडियन रेलवे यूजर्स एसोसियेशन**

7830. श्री सुरज मान : क्या रेल मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या यह सच है कि पूर्व रेलवे की जोनल तथा डिवीजनल यूजर्स कंसल्टेटिव कमेटी और एन० आर० यू० सी० तथा स्टैंडिंग बोल्डर हैल्थ कमेटी में इंडियन रेलवे यूजर्स एसोसियेशन को प्रतिनिधित्व देने का प्रश्न 23 अप्रैल 1981 में विचाराधीन है ;

(ख) क्या यह भी सच है कि पूर्व रेलवे के महाप्रबन्धक ने इंडियन रेलवे यूजर्स एसोसियेशन के पंजीकरण, उद्देश्यों, कार्य-

करण की तारीख, लक्ष्यों, श्रेष्ठाधिकारी और सदस्यता आदि के बारे में जानकारी मांगी है; और

(ग) यदि हां, तो इस बारे में आदेश कब तक जारी कर दिया जायेगा ?

रेल संचालन तथा संसदीय कार्य विभाग में उपमंत्री (श्री मल्लिकार्जुन) : (क) से (ग). भारतीय रेलवे उपभोक्ता संघ को रेलवे परामर्श निकायों में कोई प्रतिनिधित्व नहीं दिया गया है ।

#### **Grievances of Gangmen**

7831. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state the reasons for non payment of;

(a) arrear dues for temporary status to Gangmen (CPC) under P.W.Ia. Dhanbad, Gomoh, Parasnath, Bermo, Hazaribagh Road, Chandrapura, Katrasgarh, Barkakana, Patratu, Tori, Latehar etc. with effect from 1st August, 1974;

(b) T. A. to Gangmen (CPC), Dhanbad for working at Pradhankhanta for the months of January, February and March, 1979;

(c) over time to Gangmen, Dhanbad for working as Chowkidars for 12 hours and also for patrolling duty; and

(d) overtime to the Gangmen under D.E.N. (Cons.), Dhanbad for change of duty hours from eight and a half hours to eight hours as per R.L.T./69 from the 1st May, 1979 to the 16th September, 1979?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Casual Gangmen have been allowed regular scales as and when they attained temporary status as per extant rules.